

CENTRAL ADMINISTRATIVE TRIBUNAL, CHANDIGARH BENCH  
CHANDIGARH

24. CP 060/00132/14 in  
O.A. No. 060/00234/14

**(Rampal Sharma Vs. Balbir Singh Dhol & Others)**

**23.07.2014**

Present: Sh. H.P.S. Kochhar, counsel for the petitioner

1. Learned counsel for the petitioner submits that he may be permitted to withdraw the CP, with liberty to the applicant to file it afresh with better particulars and after impleading the necessary parties.
2. Ordered accordingly.

**(UDAY KUMAR VARMA)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

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